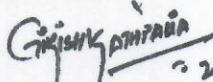


**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs.) : DELHI**

Pursuant to the directions of the Hon'ble High Court of Delhi, the undermentioned Courts dealing with cases under Section 138 of Negotiable Act of both Central & West Districts, Tis Hazari Courts, are hereby shifted to newly renovated 12 Court Rooms at Court Building Annexe-I & Court Building Annexe-II, Tis Hazari Court Complex which will start functioning w.e.f. 24.02.2020:-

S. No.	Name of the Judicial Officer	District	From	To
1.	Ms. Akriti Mahendru MM, (NI Act)-04 (Central)	Central	296-B, Main Court Building	Court Room no.01, Court Building Annexe-I
2.	Ms. Tapasya Agarwal MM (NI Act)-05 (Central)	Central	317, Main Court Building	Court Room no.02, Court Building Annexe-I
3.	Sh. Mohit Sharma MM, (NI Act)-01 (West)	West	346, Main Court Building	Court Room no.03, Court Building Annexe-I
4.	Ms. Neetu Sharma MM, (NI Act)-05 (West)	West	283, Main Court Building	Court Room no.04, Court Building Annexe-I
5.	Ms. Tista Shah MM (NI Act)-06 (Central)	Central	179, Main Court Building	Court Room no.01, Ground Floor, Court Building Annexe-II
6.	Ms. Naina MM (NI Act)-07 (Central)	Central	367, Main Court Building	Court Room no.02, Ground Floor, Court Building Annexe-II
7.	Sh. Rinku Jain MM, (NI Act)-02 (West)	West	279, Main Court Building	Court Room no.101, First Floor, Court Building Annexe-II
8.	Ms. Neha Pandey MM (NI Act)-03 (West)	West	349, Main Court Building	Court Room no.102, First Floor, Court Building Annexe-II
9.	Sh. Ajay Singh Parihar MM, (NI Act)-04 (West)	West	178, Main Court Building	Court Room no.103, First Floor, Court Building Annexe-II
10.	Ms. Arjinder Kaur MM (NI Act)-01 (Central)	Central	337, Main Court Building	Court Room no.201, Second Floor, Court Building Annexe-II
11.	Sh. Gaurav Sharma MM (NI Act)-03 (Central)	Central	277, Main Court Building	Court Room no.202, Second Floor, Court Building Annexe-II
12.	Sh. Ajeet Narayan MM (NI Act)-02 (Central)	Central	361-A, Main Court Building	Court Room no.203, Second Floor, Court Building Annexe-II

  
 (GIRISH KATHPALIA)  
 District & Sessions Judge (HQs.)  
 Delhi

Copy forwarded for information & necessary action to:-  
 No. 12161-12221/CTB/THC/2020


Dated : ... 20 FEB 2020

1. The Worthy Registrar General, Hon'ble High Court of Delhi.
2. The Ld. District & Sessions Judge(s), all Districts, Delhi/New Delhi.



3. The Directorate of Prosecution, Tis Hazari Courts, Delhi.
4. The Hony. Secretary, Bar Association, THC/PHC/Saket/KKD/Rohini & Dwarka Court Complex, Delhi/New Delhi.
5. The Officer Incharge, Judicial Branch, Admn. I, II, III, Accounts, Pool Cars, General Branch, Copying Agency, Computer Branch, Record Rooms, Website Committee English/Hindi & Library, THC, Delhi.
6. The Chief Metropolitan Magistrate (Central/West), THC, Delhi.
7. The Administrative Civil Judge (Central/West), THC, Delhi.
8. The concerned Presiding Officers.
9. The PS to the undersigned.
10. The A.O. (Judl.)/Incharge, Judicial Branch for mass awareness among all the concerned agencies in accordance with the Minutes of Meeting of Building Maintenance Committee, THC dated 15.02.2020.
11. The A.O. (Judl.)/Incharge, Administration Branch (I, II, III), Accounts Branch, Care Taking Branch (Central/West), Computer Branch & Filing Section, THC.
12. The PRO/APRO/Incharge, Facilitation Centre, Tis Hazari Courts, PHC, Saket, KKD, Rohini & Dwarka Court Complexes, Delhi.
13. Telephone Operator, Reception Office, THC, Delhi.
14. Notice Boards, THC, Delhi.

  
**District & Sessions Judge (HQs.)**  
 M.V. Delhi

  
 District & Sessions Judge (HQs.)  
 Tis Hazari Courts, Delhi

Date: 20 FEB 2020